

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 243 of 2014

Dated : 27th November, 2014

Municipal Corporation of Greater Mumbai

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **12.12.2014.**

COURT MASTER